

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA

UN-STARRED QUESTION NO. 1475

TO BE ANSWERED ON 15TH MARCH, 2022/ 24 PHALGUNA, 1943 (SAKA)

59 MINUTES LOAN SCHEME

1475: SHRI KUMAR KETKAR

Will the Minister of FINANCE be pleased to state:

- a) the details of amount disbursed under 59 minutes loan scheme till today from date of inception of scheme, State-wise;
- b) the number of accounts of loan till date, State-wise;
- c) the details of NPAs of 59 minutes loan accounts till date, State-wise;
- d) the steps taken to recover these NPAs;
- e) the names and address of agency appointed to handle the processing of 59 minutes loan scheme;
- f) the criteria of appointment of these agencies; and
- g) how much amount is being paid for the professional fees to handle each account, name of agency and amount?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(Dr. BHAGWAT KARAD)

(a) and (b): Since the inception of the psbloansin59minutes.com portal on 25.9.2018, till 28.2.2022, 2,01,863 proposals amounting to Rs. 39,580 crore have been disbursed in the business loan category and 17,791 proposals amounting to Rs. 1,689 crore have been disbursed in the retail loan category. State-wise details of the number of loan accounts and amount disbursed are at Annex.

(c) and (d): The portal only offers a platform for speedier in-principle approval by lenders onboarded on it. The final credit decision taken on loan applications sourced through the portal is taken by the lenders and monitoring of the accounts of sanctioned loans, including steps to effect recovery in any accounts that are subsequently classified as non-performing asset (NPA), is also done by the lenders. Details of the same are not centrally maintained.

(e) to (g): Loan appraisal and processing is carried out by respective branches and loan processing centres of the lenders. Further, many lenders connect or integrate with digital credit marketplaces like psbloansin59minutes.com, paisabazaar.com, CredAvenue, Trade Receivables Discounting System (TReDS) platform, etc. to connect with loan customers in various segments, like retail, micro, small and medium enterprises (MSMEs), etc. as per their respective business focus. Onboarding on such credit marketplaces is done by the lenders as per their own internal approvals.

**Rajya Sabha Un-starred Question no. 1475 for 15th March 2022, regarding
“59 minutes loan scheme”**

Annex

Data on PSB 59 loans as on 28.02.2022

Sr. No.	Name of State	Total no. of disbursed proposals	Total amount of disbursed proposals (Rs. Crore)
1	Andaman and Nicobar Islands	79	51.98
2	Andhra Pradesh	10841	1346.52
3	Arunachal Pradesh	70	4.49
4	Assam	2557	637.82
5	Bihar	6710	1015.29
6	Chandigarh	1391	260.77
7	Chhattisgarh	2898	694.22
8	Dadra and Nagar Haveli	50	19.21
9	Daman and Diu	59	13.35
10	Delhi	7300	2006.82
11	Goa	1123	166.38
12	Gujarat	20485	3863.98
13	Haryana	8460	2506.84
14	Himachal Pradesh	2633	542.12
15	Jammu and Kashmir*	1681	131.97
16	Jharkhand	6899	1050.36
17	Karnataka	9777	2100.33
18	Kerala	4161	903.75
19	Lakshadweep	2	0.05
20	Madhya Pradesh	10725	1898.12
21	Maharashtra	25834	5220.59
22	Manipur	116	34.27
23	Meghalaya	117	43.15
24	Mizoram	10	0.50
25	Nagaland	30	13.20
26	Odisha	6970	687.18
27	Puducherry	246	44.81
28	Punjab	14471	3043.20
29	Rajasthan	10108	2500.58
30	Sikkim	57	5.05
31	Tamil Nadu	11350	1880.32
32	Telangana	4620	1202.74
33	Tripura	989	316.15
34	Uttar Pradesh	30732	4433.98
35	Uttarakhand	3793	621.48
36	West Bengal	12310	2008.33
Total		219654	41269.93

*The data of Ladakh is included in the data of Jammu & Kashmir.

Source: Small Industries Development Bank of India (SIDBI)